

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.938 of 2017

The Chairman, Bharti AXA General Insurance Company Limited,

... .. Appellant/s

Versus

Rajendra Pandit @ Khedan Pandit and Ors

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Durgesh Kumar Singh, Advocate
For the Respondent/s : Mr.Surya Narayan Yadav, Advocate

CORAM: HONOURABLE MR. JUSTICE KHATIM REZA
ORAL ORDER

21 10-04-2026

It is submitted by learned counsel for the appellant that the appeal has been partly heard by a Co-ordinate Bench of this Court.

2. Considering the aforesaid submission, let this appeal be listed before an appropriate Bench, after obtaining necessary permission of Hon'ble the Chief Justice.

(Khatim Reza, J)

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